

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.73195-295/F.1(3)/Gaz/2022, Dated 19.09.2022, the following Committee is hereby re-constituted with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee for Selection of suitable Candidates for appointment as Court Auctioneers	Ms. Vandana Addl. District Judge (Central)	Chairperson
	Sh. Lovleen PO-MACT (Central)	Member
	Sh. Ajay Singh Shekhawat Addl. District Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi


No. 73195-295 /F.1(3)/Gaz/2022

Dated 21 SEP 2022

Sub:- Re-constitution of Committee.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ms. Kaveri Baweja, District Judge (Commercial Court) (Central) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Sr. AO(J)/AO(J)/Branch In-charge, Admin (I,II&III), General Branch, Nazarat Branch (Central), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi

